## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose     | Section  | Name of the Parties<br>M/s. / Mr.  |
|-------------------------|----------|-------------|----------|--|
| CP 08/<br>2008          | TP 10/16 | For Hearing | 397/ 398 | VRAR Rama-krishnan Vs<br>The Rathna Textiles Mills Pvt Ltd and 5<br>others |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

15. KAVITHA SALDANHA

PETITIONER

(9741630496)

(FOR SANJAY KRISHNA)

Counsel for petitioner is present. The matter is listed for orders. Suo-motu the matter is reopened. Already both sides submitted their arguments.

Therefore, the matter is again reserved for orders.

MEMBER (J)

(9740012001)

MEMBER (T)